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Annexure – 7
Name of the corporate debtor: Unico Leather Product Private Limited; Date of commencement of CIRP: 06.09.2022 (Order served to IRP dated 06.09.2022); List of creditors as on:29.12.2022

List of operational creditors (Government dues) (Amount in₹)

	Details of Claimant		Details of claim		Details of claim admitted					A	Amount of		A		
Sl. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covererd by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC, if applicable	Amount of contingent claim	any mutual dues, thay may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Commercial tax department	NA	NA	137,403,988	137,403,988	VAT dues	NA	NA	NA	68.50%	NA		NA	1	
2	Income tax department	NA	NA	16,665,150	15,103,793	Income tax dues	NA	NA	NA	7.53%	N.	A	NA		The ammount of claim is under verification
3	ЕРГО	NA	NA	31,298,322	12,210,424	Provident fund	NA	NA	NA	6.09%	N.	A	NA		The ammount of claim is under verification
4	ESIC	NA	NA	13,664,256	13,664,256	Employee State	NA	NA	NA	6.81%	N.	A	NA		
199,031,716 178,382,461 20,649,255															